

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO. 291/64/2020

DATE OF ORDER: 28.01.2020

CORAM

**HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Chandra Prakash Mathur S/o Shri J.P. Mathur, Age 61 Yrs. R/o 91-B, Friends Colony, Panchyawala Jaipur-302034 (Raj.). A senior Citizen Retired as Asstt. Provident Fund Commissioner Gr. 'A'. Mob.: 9829743731.

....Applicant
Shri S.K. Bhargava, counsel for applicant.

VERSUS

1. The Chairman, Central Board of Trustees, Emp. P F Organisation, 14, Bhikaji Cama Place, New Delhi – 110066.
2. Central P F Commissioner, Emp. P F Organisation, 14, Bhikaji Cama Place, New Delhi – 110066.

....Respondents

ORDER (Oral)

Per: Suresh Kumar Monga, Judicial Member

Learned counsel for the applicant submitted that in order to claim the benefit of second MACP, the applicant submitted representations dated 30.04.2019 and 31.05.2019 on which no action was taken by the respondents. Faced with the situation, the applicant got issued a legal notice dated 19.08.2019 (Annexure A/3) through his counsel. Even the said legal notice has not been replied by the respondents so far.

2. Learned counsel for the applicant further submitted that the applicant would be satisfied if the aforesaid legal notice is

treated as his representation and a decision is taken over the same by the respondents within a time frame.

3. Keeping in view the aforestated limited prayer made by learned counsel for the applicant, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.

4. Accordingly, the Original Application is disposed of with a direction to respondents to treat the applicant's legal notice dated 19.08.2019 (Annexure A/3) as his representation and pass a reasoned and speaking order over the same within a period of three months from the date of receipt of a certified copy of this order.

5. Ordered accordingly. No order as to costs.

**(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER**

**(SURESH KUMAR MONGA)
JUDICIAL MEMBER**

Kumawat